

MR. SPEAKER : No please. Please do not do it. When the time comes, when it is available to the House, it will form part of the record. At that time, it was not available.

SHRI SAIFUDDIN CHOWDHARY : That is why I am raising it now Sir. *(Interruptions)**

MR. SPEAKER : What is this man doing ? Why are you becoming so irrelevant ?

SHRI SAIFUDDIN CHOWDHARY : This is most relevant.

MR. SPEAKER : I am telling you that when the time comes, we can do it. Not now.

SHRI SAIFUDDIN CHOWDHARY : When ?

MR. SPEAKER : When there is a discussion on this subject.

SHRI SAIFUDDIN CHOWDHARY : Why cannot you fix the time now, today ? Let the Minister come and make a statement on this.

MR. SPEAKER : Now, please sit down. Enough is enough. No arguments. I am tired of it.

12.47 hrs.

MOTOR VEHICLES BILL

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to move for leave to introduce a Bill to consolidate and amend the law relating to motor vehicles.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to consolidate and amend the law relating to motor vehicles."

The motion was adopted.

SHRI RAJESH PILOT : I introduce the Bill.

12.47 hrs.

SHIPPING AGENTS (LICENSING) BILL

Amendment in the motion for nomination of Members to the Joint Committee

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to move :

"That in the motion adopted by this House on the 12th May 1988, concurring in the recommendation of Rajya Sabha to join in the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987 and communicating names of 30 Members of the House to Rajya Sabha to serve on the Committee, the following amendment be made :

for "(28) Smt. Usha Verma"

substitute "(28) Shri Indrajit Gupta."

MR. SPEAKER : The question is :

"That in the motion adopted by this House on the 12th May 1988, concurring in the recommendation of Rajya Sabha to join in the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987 and communicating names of 30 Members of the House to Rajya to serve on the Committee, the following amendment be made :

for "(28) Smt. Usha Verma"

substitute "(28) Shri Indrajit Gupta".

The motion was adopted.

*Not recorded.